

the Department of Chemicals and Petrochemicals also examines various R&D programmes for Petrochemical Industry and advises this Department on broad areas and policies in scientific and technological research. The R&D programmes are meant mainly for upgradation and indigenous development of technologies and it is not possible to quantify the results in absolute cost-benefit terms.

Use of renewable sources of energy, viz. alcohol from various substrates will not be the part of research and development of petrochemical industry. As per the recommendation of the Committee for Perspective Planning of Petrochemical Industry recently submitted to the Govt., this does not come under the purview of the Standing Advisory Panel on Technology Development to be set up for petrochemical industry

[*Translation*]

#### **Palana Lignite Thermal Plant**

\*322. SHRI MANPHOOL SINGH CHAUDHARY: Will the Minister of ENERGY be pleased to state:

(a) whether clearance from all angles has been given for Palana Lignite Thermal Plant.

(b) when the work on this plant is likely to start;

(c) whether this plant is being set up in collaboration with some foreign company;

(d) if so, the details thereof;

(e) the total estimated cost of this plant;

(f) the time by which the plant will be completed; and

(g) what will be the capacity of this plant?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHEELA ROHTAGI): (a). The Palana Lignite-based Thermal Power Plant has been approved for implementation.

(b) The project is in the state sector and work is expected to be taken up by the State authorities after finalisation of the agency for supply of main plant and equipment

(c) and (d). While foreign offers, broadly evincing interest in the implementation of the

project, have been received, there are, as yet, no detailed proposals covering the power plant and lignite mines.

(e) The integrated project, including the lignite mining and the power plant, is estimated to cost Rs. 297 crores.

(f) The State authorities plan to commission the project in 1991-92

(g) The plant will have a capacity of 120 MW

[*English*]

#### **Raising of Loan by ONGC**

\*323. SHRI SHRIHARI RAO: Will the Minister of PETROLEUM & NATURAL GAS be pleased to state

(a) whether it is a fact that the Oil and Natural Gas Commission proposes to borrow 500 million dollars from abroad; and

(b) if so, the terms and conditions on which the loans will be raised?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) and (b) ONGC propose to raise a loan of US \$ 575 million as follows:

- (i) A conventional LIBOR (London Inter Bank Offered Rate) tranche of US \$ 325 million with an interest rate of 1.4% p a. over LIBOR for 1 to 3 years and 3.8% p a over LIBOR for 4 to 10 years
- (ii) A Japanese tax spared tranche of US \$ 175 million with an interest rate of LIBOR flat
- (iii) A UK / Belgian tax-spared tranche of US \$ 75 million with an interest rate of 0.01% over LIBOR.

The loan would be guaranteed by the Government and would have a maturity period of 10 years, with a grace period of 5 1/2 years.

#### **Clearance to Manuguru Thermal Power Project, Andhra Pradesh**

\*324. SHRI H.A. DORA:  
SHRI M. RAGHUMA REDDY: